

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 3826
TO BE ANSWERED ON 25TH MARCH, 2022**

LOCAL PURCHASE OF AYUSH MEDICINES UNDER CGHS

3826. SHRI RAMALINGAM S.:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:-

- (a) whether the Government has put in place effective mechanism allowing local purchase of medicines, authorized local chemists and medical reimbursement facilities in AYUSH Wellness Centres of CGHS in the country;
- (b) if so, the details thereof and if not the reasons therefor;
- (c) the total number of CGHS beneficiaries/patients who availed the facilities under each of such initiatives/arrangements along with total amount spent for the same during last three years, unit-wise and dispensary wise particularly in Siddha units;
- (d) whether the Government proposes to expand and open new AYUSH Wellness Centres particularly Siddha Wellness Centres in the country; and
- (e) if so, the details thereof and if not the reasons therefor?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (e): Formulary medicines are sufficiently available in AYUSH dispensaries/ units under Central Government Health Scheme (CGHS). Purchase of medicines through Authorized Local Chemists (ALCs) is made only in case of those medicines prescribed by specialists outside the formulary. Repeated tendering for the appointment of ALCs for the supply of medicines in AYUSH dispensaries/ units under CGHS has not yielded results. However, following options are available to the beneficiaries in case of non-availability of prescribed medicines in AYUSH dispensaries/ units:

(i) They may collect medicines indented through ALCs from AYUSH dispensaries/ units after the supply thereof reaches the concerned dispensary/ unit.

(ii) They may purchase the prescribed medicines from open market and claim reimbursement thereof.

Medical reimbursement facility under the scheme is decentralized. Payment to the serving beneficiaries is made by the concerned Ministry/ Department from its own Budget Head. Payment to the pensioner beneficiaries is made by CGHS. However, bifurcation thereof into AYUSH and Allopathy is not maintained under the scheme.

Opening of 53 AYUSH units (26 Ayurvedic and 27 Homeopathic) in the country is approved by Government. Details thereof are as under: -

Ayurvedic units: Guwahati, Vishakhapatnam, Gandhinagar, Faridabad, Shimla, Jammu, Ranchi, Bhopal, Jabalpur, Indore, Shillong, Dehradun, Ghaziabad, Greater Noida, Indirapuram, Noida, Sahibabad and Chandigarh Raipur, Puducherry, Aizawl, Agartala, Panaji, Gangtok, Imphal, Itanagar.

Homeopathic units: Visakhapatnam, Gandhinagar, Faridabad, Gurugram, Shimla, Jammu, Ranchi, Bhopal, Jabalpur, Indore, Shillong, Dehradun, Ghaziabad, Greater Noida, Indirapuram, Noida, Sahibabad, Chandigarh, Bhubaneswar, Raipur, Puducherry, Aizawl, Agartala, Panaji, Gangtok, Imphal, Itanagar.